

HIGH COURT OF ORISSA: CUTTACK

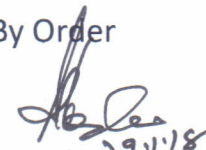
Notice No. XXXIV-54/2017- 988 Dated: 29.01.2018

This is for information of all concerned that the Firm **M/s Addsoft Technologies Pvt. Ltd., Cuttack, M/s Everest Computer and M/s PowerMax** have qualified in the Technical Evaluation process for the eTender for Supply, Installation and Testing of 2104 Number of small UPS for Computers for the District & Subordinate Court Complexes across the State under eCourts Project Phase-II, published in the eProcurement portal vide eTender Notice No. XXXIV-54/2017-11674, Dated: 14.11.2017.

The afore-stated Firms are is deemed to be eligible to participate in the Financial Bid Opening. The Date and Time of the Financial Bid Opening will be communicated to the Firms through official email IDs.

Note: The Hon'ble Court reserves all the rights to recall/revoke and/or modify any/all of the terms and conditions of the Tender without assigning any reason thereof in the interest of Justice and sound administration.

By Order


Registrar (Judicial)